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- Dr. M. M. Das: The candidates will be sent by industry, trade and others. I think the question of scholarship does not arise.
- Shri K. C. Sodhia: Have the Government considered the necessities of the public sector for industrial and business management?
- Dr. M. M. Das: The public sector will be there.
- Shri K. C. Sodhia: What arrangements have been made for the training of employees from the public sector?
- **Dr. M. M. Das:** The arrangement is open for both the private sector and the public sector.
- Shri K. C. sodhia: What arrangements have been made for persons in Government employ to take advantage of these courses?
- Dr. M. M. Das: As will be seen from the statement, there are part-time courses and full-time courses. The full-time courses may be availed of by those who are not employed. Part-time courses are meant for those who are already in employment in the private sector as well as in the public sector.

## NAVAL TACTICAL SCHOOLS

- \*367. Shri Ibrahim: Will the Minister of Defence be pleased to state:
- (a) how many Naval Tactical Schools are there in India; and
- (b) how many more such schools are to be started under the First Five Year Plan?

The Deputy Minister of Defence (Sardar Majithia): (a) One Tactical School in Cochin.

## (b) Nil.

Shri S. C. Samanta: May I know whether any of the schools is to some extent hampered for paucity of training ships that is necessary?

Sardar Majithia: No...

## SECONDARY EDUCATION COMMISSION REPORT

- \*368. Shri N. M. Lingam: Will the Minister of Education be pleased to state what steps Government have taken to implement the recommendations of the Secondary Education Commission regarding progressive reduction in the quantum of grants to be paid to public schools with a view to make them self-supporting within a period of five years?
- The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): Government are bearing in mind these recommendations while considering proposals for grants to public schools from time to time.
- Shri N. M. Lingam: In view of the fact that it is more than a year since the report was submitted to the Government, may I know whether any concrete steps have been taken to reduce the quantum of grants, and if so, what are those steps?
- Dr. M. M. Das: Committees of educationists and others are appointed to go into the finances and administration of these schools, and they suggest to the Government the means to be adopted by these schools for proper administration and finance.
- Shri N. M. Lingam: May I know the total amount of grant paid to the public schools in India and the amounts to the two schools at Lovedale and Sanawar?
- Dr. M. M. Das: During the current year or during the last two or three years?
- Shri N. M. Lingam: During the latest year for which figures are available.
- Dr. M. M. Das; During 1952-53.

  Mayo College, Aimer, was given
  Rs. 50,000, and during 1953-54 it was
  given Rs. 50,000. During 1953-54, the
  M.G.D. Girls Public Schools, Jaipur
  was given Rs. 22,000. During the
  current year the Doon School, Dehra
  Dun was granted Rs. 25,000. The two
  Lawrence Schools mentioned by the
  hon. Member have received together

Rs. 7,20,600 during 1952-53 and during 1953-54, Rs. 7,03,400.

Shri N. M. Lingam: In view of the fact that these two schools get the lion's share of the grants, may I know the reason for this favoured treatment?

Dr. M. M. Das: These are not run under the direct administration of the Government but Government has taken over to some extent their financial responsibility and they are governed by administrative Boards and Governing Bodies, where the Central Government is represented.

Shri N. M. Lingam: But my point is why Government do not try to bring these schools to the pattern of the other schools and reduce the expenditure and make them self-supporting?

Dr. M. M. Das: Government is trying to minimise the expenditure on these schools.

Shri Veeraswamy rose-

Mr. Speaker: Next question.

Mode of Payments to Pakistan
\*369. Shri Tulsidas: Will the Minister of Finance be pleased to state:

- (a) the currency in which payments are made for the imports from and exports to Pakistan;
- (b) whether they were made in sterling ever before; and
  - (c) if so, the reasons therefor?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) Financial transactions between India and Pakistan are conducted in Indian or in Pakistan rupees. This includes payments for imports and exports also. The proceeds are credited into one or the other, as the case may be, of the non-resident rupee accounts which the central banks of the two countries maintain with each other and the

balances in these accounts are convertible at any time into sterling. This has been the position since the Indo-Pakistan Trade and Financial Agreement of the 26th February, 1951.

- (b) No. Sir.
- (c) Does not arise.

Shri Tulsidas: May I know whether for the recent purchases from Pakistan of rice, payments were made in Sterling?

Shri B. R. Bhagat: Although there has been no extension of the trade agreement after 1953 and the agreement does not remain in letter, it continues in spirit and the same terms that were available before continue now.

Shri Tuslidas: I wanted to know whether the payments made against the purchase of rice was made in Sterling or not.

Shri B. R. Bhagat: It may be made in non-resident account in Rupees.

Mr. Speaker: Whether the payment was made in Sterling or not, that is the question.

Shri B. R. Bhagat: It would be made in Rupees.

Shri Tulsidas: I am afraid the information wanted is whether the payments for the purchase of rice which was recently imported into India were made in Sterling. The contracts were made in Sterling.

Shri B. R. Bhagat: Subject to correction, I say that the same agreement continues and payments are made....

Mr. Speaker: The point here is very specific now. Perhaps the Food Minister will be able to say.

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): It will be paid in Rupees. We have not yet imported that quota that we have allowed.

Shri T. N. Singh: May I know whether in the settlement of trading accounts, at any time in the past five